

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1849
TO BE ANSWERED ON 27.07.2017

UNIVERSAL COVERAGE OF NSAP

1849. SHRI A.T. NANA PATIL:
SHRI SUNIL KUMAR SINGH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes for universal coverage of National Social Assistance Programme (NSAP) on the basis of Socio-Economic and Caste Census;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken by the Government for early implementation of the recommendations of the Sumit Bose Expert Committee?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (c): Eligible beneficiaries under National Social Assistance Programme(NSAP) are identified by respective States/Union Territories on the basis of Below Poverty Line(BPL) list. Shifting to Socio Economic and Caste Census (SECC) based identification of beneficiaries and changes in various criteria including for widow pension as recommended by Sumit Bose Expert Committee is contingent upon wide stakeholder consultations. For facilitating the same a concept note has been prepared.
